



Department of Justice
Ministry of Law and Justice
Government of India



eCommittee
Supreme Court of India

7 simple ways to get information on any court case anywhere and anytime

A unique initiative of the Ministry of Law & Justice and eCommittee, Supreme Court of India

You can find status of any case filed in any District or Taluka Court through these platforms:



eCourts Services Mobile App

(with QR Code facility)
All case related information available through the Mobile App



eCourts Website

All litigant-centric information available at <http://ecourts.gov.in/>



Email

Automated notifications to litigants on registration of email address



SMS Pull

Get SMS on case information by sending the unique Case Number Record (CNR) through SMS to +919766899899



SMS Push

Register your Mobile No. and receive regular updates at each stage



Information Kiosks

Case related information available through kiosks at every JSC counter



Judicial Service Centres (JSCs)

Case related information for litigants and lawyers available at every JSC counter



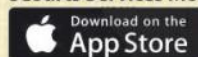
Services available

- Cause list
- Notifications regarding next date of hearing
- Online copies of judgments
- Individual date case list for advocates
- Appeal notifications
- Caveat status and information

Register email and mobile number with Court registry

Download eCourts Services Mobile App now to get quick services

eCourts Services Mobile App available on



Scan to access eCourts portal



www.ecourts.gov.in | www.njdg.ecourts.gov.in



न्याय विभाग
विधि एवं न्याय मंत्रालय
भारत सरकार



ई-कमेटी
भारत का उच्चतम न्यायालय

किसी भी मुकदमे की जानकारी कहीं भी, कभी भी प्राप्त करने के 7 सरल उपाय

विधि एवं न्याय मंत्रालय व ई कमेटी, उच्चतम न्यायालय की एक अनूठी पहल

निम्न माध्यमों से किसी भी ज़िला या तालुका कोर्ट में दायर मामलों की मौजूदा स्थिति की जानकारी प्राप्त करें



ई-कोर्ट्स सेवा मोबाइल ऐप

(क्यू.आर. कोड के साथ)

मुकदमे से संबंधित सारी जानकारी मोबाइल ऐप पर



ई-कोर्ट्स वेबसाइट

वादीगण संबंधी जानकारी <http://ecourts.gov.in/> पर उपलब्ध है



ई-मेल

वादीगण के पंजीकृत ई-मेल पर स्वचालित ई-मेल द्वारा जानकारी दी जाएगी



एस.एम.एस. पुल

केस संबंधित जानकारी, सी.एन.आर. (C.N.R.) को +919766899899 पर एस.एम.एस. कर प्राप्त करें



एस.एम.एस. पुश

मोबाइल नं. पंजीकृत कराएँ और केस संबंधित जानकारी अपने मोबाइल पर नियमित रूप से प्राप्त करें



ई-सूचना बूथ

केस संबंधित पूर्ण जानकारी सभी कम्प्यूटराइज्ड न्यायिक सेवा केंद्रों (JSC) में उपलब्ध



न्यायिक सेवा केन्द्र(JSC)

प्रत्येक जे.एस.सी. (JSC) पर वादीगण एवं एडवोकेट के लिए केस संबंधित पूर्ण जानकारी उपलब्ध



उपलब्ध सुविधाएं

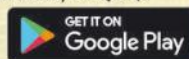
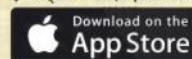
मामला सूची केस की अगली तारीख से संबंधित अधिसूचना निर्णयों की ऑनलाइन प्रतिलिपियां

एडवोकेट के लिए तिथिवार केस सूची अपील अधिसूचनाएं केवियट की स्थिति और जानकारी

ई-मेल और मोबाइल नंबर को कोर्ट रजिस्ट्री में पंजीकृत करें

शीघ्र सेवा प्राप्ति के लिए ई-कोर्ट्स सर्विसेज़ मोबाइल ऐप को आज ही डाउनलोड करें

ई कोर्ट्स सर्विसेज़ (eCourts Services) मोबाइल ऐप



ई-कोर्ट्स वेबसाइट तक पहुंचने के लिए स्कैन करें

